

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-24-2020.

Mr. Ejiofor Emmanuel Idoko ... Applicant.

Versus

State of Goa & anr. ... Respondents.

Shri T. George John, Advocate for the Applicant.

Shri Gaurish Nagvenker, Addl. Public Prosecutor for the Respondents.

Coram : Nutan D. Sardesai. J.

Dated :07th August, 2020

P.C.:

Shri Gaurish Nagvenker, Learned Addl. Public Prosecutor seeks two weeks time to file his reply.

2. Stands over on 18.08.2020.

Nutan D. Sardesai, J.

MF/-